

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

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**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.387/7/HDB/2018
NAME OF THE COMPANY	Nitin Sai Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	IKF Finance Ltd
NAME OF THE RESPONDENT(S)	Nitin Sai Constructions Pvt Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar	Advocate	9440569156	M. Anil Kumar

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Matter is listed today for admission.

Counsel for Financial Creditor is present.

Issue notice to the Corporate Debtor, Registry to prepare notice and counsel for Financial Creditor to collect the notice and serve notice on the Corporate Debtor and file proof of service.

List the matter on 23.08.2018.

  
Member(Judl)